

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 05.02.2021 (FRIDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon’ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon’ble Ms. Shreesha Merla, Member (Technical)

For Hearing

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|---------------------------------------------|------------------------------------------------------------|-------------------------------|-----------------------------------------------|
| 1. | Comp. App (AT) (Ins) No. 1516 of 2019 | Quippo Infrastructure Ltd. Vs. M.R. Nirman Pvt. Ltd. | Prerita Aggarwal | |
| 2. | Comp. App (AT) (Ins) No. 80 of 2020 | Markand Adhikari Vs. Central Bank of India | Vidya Prabhakaran Khurana | O.P. Gaggar-R1 Udita Singh-R2 |
| 3. | Comp. App. (AT) (Ins) No. 709 of 2020 | UCO Bank Vs. Deege Orchards Pvt. Ltd. | ParthaSil | Surjan Singh Shekhawat |
| 4. | Comp. App (AT) No. 172 of 2020 | Balwant Singh Kanda Vs. Kanda Auto Pvt. Ltd. & Ors. | Satyavikram | Shekhar Gupta Kamal Khatta- R1, R2 & R3 |

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By the order of Hon’ble Acting Chairperson

**-sd/-
Registrar**